

Central Administrative Tribunal, Principal Bench

Original Application No.1441 of 1999  
M.A.No.588/2000

New Delhi, this the 10th day of March, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Jagdeep Singh  
S/o Master Ramkishan Narwal  
R/o V&PO - Rindhana  
Teh - Gohana, Distt. Sonipat  
Haryana - 131 304

Presently posted to the office of SE(P&A)  
PWD Z-111,MSO Building (Police HQ)  
I.P.Estate, New Delhi-110002 - Applicant

(By Advocate - None)

## Versus

Union of India, through  
The Secretary,  
Ministry of Urban Development,  
Room No.122, C-Wing  
Nirman Bhawan,  
New Delhi-110011

(By Advocate - Shri Rajinder Pandita, proxy for Shri A.K.Bhardwaj)

ORDER(ORAL)

By Hon'ble Mr. S.R.Adige, Vice Chairman(A)

We note that applicant has filed MA 588/2000 seeking to withdraw the OA. MA allowed and OA is dismissed as withdrawn.

(Kuldeep Singh)  
Member(J)

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(S.R. Adige)  
Vice Chairman (A)

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